

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 26TH MARCH, 2025

No. 95 A: The Judicial Officers named in Column no. 02 are posted as Judicial Magistrates at the place mentioned against their name given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officer named in Column no. 2 for the District mentioned against their name, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 of Section 10 of the Bharitya Nagrik Suraksha Sanhita, 2023, the officers are also designated as **Sub-Divisional Judicial Magistrate**, with immediate effect, for the Subdivision noted against his name in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Mr. Amit Alda, J.M.-cum-Judge Incharge, Jamtara	(a) Jamtara (b) Jamtara (c) Jamtara	S.D.J.M.-cum- Judge Incharge, Jamtara
2.	Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-JM, Rajmahal (Sahebganj)	(a) Nagar Untari (b) Garhwa (c) Nagar Untari	Civil Judge (Junior Division)-cum-S.D.J.M., Nagar Untari (Garhwa)
3.	Mr. Mohit Choudhary, SDJM-cum-Spl. Court, elected MP/MLA, Dumka	(a) Dumka (b) Dumka (c) Dumka	SDJM-cum-Judge Incharge-cum-Spl. Court, elected MP/MLA, Dumka
4.	Ms. Punam Kumari, SDJM, Gumla	(a) Gumla (b) Gumla (c) Gumla	SDJM-cum-P.M., J.J. Board, Gumla
5.	Mr. Hasamuddin Waris, SDJM, Rajmahal, Sahebganj	(a) Rajmahal (b) Sahebganj (c) Rajmahal	SDJM cum Additional Civil Judge, Junior Division, Rajmahal, Sahebganj

By order of the Court,

Sd/- Manoj Prasad

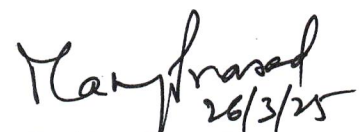
Registrar General

Memo No. 1471 /Apptt.

Dated Ranchi the 26th March, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officers concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

[The representation submitted by Mr. Alok Ojha (at Sl. No. 2) is allowed and accordingly he is not entitled to get transfer allowance including disturbance / displacement allowance.]


26/3/25
Registrar General